

Completion of Recovery Certificate No. 722 of 2015 against Softrak Venture Investment Limited (PAN: AAOCS4146C) in the matter Softrak Venture Investment Limited.

Completion of Recovery Certificate No.722 of 2015 against **Softrak Venture Investment Limited (PAN: AAOCS4146C) in the matter Softrak Venture Investment Limited.**, for a sum of **4,01,247/- (Rupees Four Lakh One Thousand Two Hundred Forty-Seven only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. PB/AO-56/2010 dated July 8, 2010 in the matter of Softrak Venture Investment Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant sections of the Income-tax Act.

September 10, 2026
Ahmedabad

J. Shandilya
RECOVERY OFFICER



जैनेन्द्र शांडिल्य / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad